222 Written Answers to

[RAJYA SABHA]

Unstarred Questions

However, with respect to the said 344 FDCs, several writ petitions were filed in different High Courts across the country challenging the ban of the FDCs. After that, the High Court of Delhi *vide* its order dated 01.12.2016 quashed the said notification. The Union of India challenged the said order of Delhi High Court before the Supreme Court by way of filing Special Leave Petition (SLP). Further, about 20 cases against 5 FDCs prohibited on 08.06.2017 which were pending before various High Courts across the country, were also transferred to Supreme Court. Hon'ble Supreme Court *vide* its order dated 15.12.2017 directed that an analysis be made in greater depth and these cases of (344+5) FDCs should go to the Drugs Technical Advisory Board (DTAB) and/ or a Sub-Committee formed by the DTAB for the purpose of having a relook into these cases.

Accordingly, a Sub-Committee of DTAB was constituted which after providing hearing to all the petitioners/appellants, submitted its report to DTAB which was accepted by DTAB.

Based on the recommendations of DTAB, the Central Government *vide* notifications dated 07.09.2018 prohibited 328 FDCs for manufacture, sale or distribution as there was no therapeutic justification for these FDCs and they could involve risk to human beings. The Government also restricted 06 FDCs for manufacture, sale or distribution with certain conditions *vide* notifications issued on the same date. However, various firms/stakeholders have filed writ petitions in various High Courts across the country including the Hon'ble Supreme Court against the said notifications dated 07.09.2018.

Further, based on the recommendations of DTAB, the Central Government *vide* notifications dated 11.01.2019 prohibited 80 FDCs for manufacture, sale or distribution as there was no therapeutic justification for these FDCs and they could involve risk to human beings. These 80 FDCs were part of the list of 294 FDCs identified in year 2007, which were earlier *sub-judice* in Hon'ble High Court of Madras.

Widening the scope for coverage under Ayushman Bharat Yojana

†1003. MS. SAROJ PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of patients who received treatment so far under the Ayushman Bharat Yojana and the amount spent by Government for the said purpose, the details thereof, State-wise;

(b) whether Government has any plan to further widen the scope of this Scheme to cover more beneficiaries; and

†Original notice of the question was received in Hindi.

(c) if so, the categories of citizens to whom Government proposes to provide the benefits of this Scheme in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Ayushman Bharat Yojana comprises two components, namely, -

(i) Provision of Comprehensive Primary Healthcare through Health and Wellness Centres (HWCs) and

(ii) Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY)

As per the information shared by the States/ UTs the State-wise details of adults screened for Non Communicable Diseases (NCDs) at Health and Wellness Centres are given in the Statement-I (*See* below).

As on 06.02.2019, the total number of hospital admissions under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (PMJAY) is 10,94,254/. The number of claims made after discharge of beneficiaries is 8,16,151/- and claims amount submitted is $\overline{\xi}$ 1051 crore as on 06.02.2019. The State-wise details are given in the Statement-II (*See* below).

(b) and (c) Under Ayushman Bharat Health and Wellness Centres (HWCs) facilities are available to all. At present no proposal to widen the scope of Ayushman Bharat Pradhan Mantri Jan Arogya Yojana is pending before the Government.

Statement-I

		2411	i January, 2	2019		
Sl. No.	State Name	adults screened for	adults screened for	Number of adults screened for Oral	adults screened for Breast	Number of adults screened for Cervical
		Hypertension	Diabetes	Cancer	Cancer	Cancer
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	6,590	6,590	6,590	3,756	
2.	Andhra Pradesh	36,118	34,978	30,488	14,151	15,550
3.	Arunachal Pradesh	981	981	83	43	

No of adults screened for Non Communicable Diseases at HWCs as on 24th January, 2019

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1	2	3	4	5	6	7
4.	Assam	37,047	36,808	32,659	17,595	154
5.	Bihar	266	266	0	0	0
6.	Chandigarh	2,373	1,930	1,288	1,427	414
7.	Chhattisgarh	1,91,266	153,109	47,843	30,874	6708
	Dadar and Nagar Haveli	21,124	21,124	21,124	13,007	13,007
9.	Daman Diu	1,04,103	1,04,103	1,04,103	49,987	NA
10.	Delhi	NA	NA	NA	NA	NA
11.	Goa	4,543	4574	4497	2913	1528
12.	Gujarat	1,27,579	1,04,587	2,21,818	1,43,149	125158
13.	Haryana	1,67,811	1,68,601	1,53,552	97,361	70013
14.	Himachal Pradesh	330	330	330	120	0
	Jammu and Kashmir	26,474	26,474	26,474	12,416	0
16.	Jharkhand	4,60,730	4,60,730	4,60730	2,39,425	239425
17.	Karnataka	1,27,687	1,05,697	32,016	9,404	0
18.	Kerala	27,409	17,191	NA	NA	NA
19.	Lakshadweep	NA	NA	NA	NA	NA
20.	Madhya Pradesh	3,530	2,394	18	15	15
21.	Maharashtra	56,95,984	56,95,984	5695,984	NA	NA
22.	Manipur	1,427	1,412	1,275	871	270
23.	Meghalaya	1,035	185	1	0	1
24.	Mizoram	4,782	3,520	591	639	45
25.	Nagaland	658	255	58	0	0
26.	Odisha	78,652	53,764	4,198	2,738	550
27.	Puducherry	4,839	4,839	4,839	1,073	322
28.	Punjab	9,162	6,043	1437	569	124
29.	Rajasthan	2,71,505	2,71,505	2,71,505		
30.	Sikkim	4,030	4,013	2,776	818	281

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1	2	3	4	5	6	7
31.	Tamil Nadu	27,29,281	21,19,781	NA	1001,481	7,43,546
32.	Telangana	4,55,589	3,41,691	47,457	18,982	9,654
33.	Tripura	2,652	1,282	NA	NA	NA
34.	Uttar Pradesh	12,210	23,459	11,398	4,058	0
35.	Uttarakhand	1,046	716	256	218	34
36.	West Bengal	23,84,251	NA	NA	NA	NA
	Total	1,30,03,064	97,78,916	71,85,388	16,67,090	12,26,799

Note: Delhi and Lakshadweep are yet to start the implementation of Health and Wellness Centers

Statement-II

State	Hospitals Empanelled Hospital	Beneficiaries Admitted in Submitted	Claims Submitted	Claims Submitted Amount
1	2	3	4	5
Andaman and Nicobar Islands	3	8	6	23,000
Andhra Pradesh	660	27,406	617	124,45,828
Arunachal Pradesh	2	165	49	8,84,300
Assam	153	16,094	9,038	1240,91,775
Bihar	631	10,866	9,345	762,67,598
Chandigarh	10	266	221	34,04,805
Chhattisgarh	1,325	2,05,719	1,86,705	13202,48,838
Dadra and Nagar Haveli	4	2,850	2,482	68,84,620
Daman and Diu	4	954	828	29,23,400
Goa	4	2,829	1,818	658,94,655
Gujarat	2981	2,03,645	1,49,102	21724,63,350
Haryana	357	5,435	4,665	690,49,053
Himachal Pradesh	198	4,518	2,362	251,82,594

State-wise status under PMJAY (as on 06.02.2019)

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1	2	3	4	5		
Jammu and Kashmir	150	1,280	956	89,74,015		
Jharkhand	576	53,619	47,534	4551,49,577		
Karnataka	880	87,182	66,103	17223,08,605		
Kerala (implementing RSBY)	446	1,95,688	90,660	3859,68,832		
Lakshadweep	1	-	-	-		
Madhya Pradesh	212	26,193	20,048	1815,26,432		
Maharashtra	488	67,450	59,144	14024,67,597		
Manipur	15	954	693	116,48,519		
Meghalaya	152	7	1	9,635		
Mizoram	104	3,926	3,297	239,67,431		
Nagaland	59	127	120	11,94,680		
NHA Empanelled Hospitals	21	1,025	625	250,00,000		
Puducherry	1	-	-	-		
Punjab	-	-	-	-		
Rajasthan	-	-	-	-		
Sikkim	7	8	7	1,11,200		
Tamil Nadu	2,180	1,18,736	1,12,015	19519,21,676		
Tripura	64	3,151	2,697	134,05,700		
Uttar Pradesh	1618	31,174	26,874	2800,40,522		
Uttarakhand	182	5,343	3,362	280,89,370		
West Bengal	1240	17,636	14,777	1414,52,393		
Total	14,728	10,94,254	8,16,151	105130,00,000		

*Includes PM-JAY extension to State funded categories of beneficiaries